GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1608 ANSWERED ON:21.07.2014 CONSTRUCTION WORKERS Puttaraju Shri C.S.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a)the estimated number of building and other construction workers in the country at present, State/UT-wise;

(b)the details of such workers registered with various State Building and Other Construction Workers Welfare Boards, State/UT-wise; and

(c)the steps taken by the Government for the speedy implementation of various social security schemes for these construction workers in the country?

Answer

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a): As per estimates of National Sample Survey (68th Round from July, 2011- June, 2012), about 50.22 million building and other construction workers were estimated in India. State-wise details is annexed (Annexure-I).

(b): As per information received from State Governments, about one crore twenty-five lakh building and other construction workers are registered with the State Building and Other Construction Workers Welfare Boards upto 31st March, 2014. State-wise figures are given at Annexure -II.

(c): Under the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996, every State Government has to constitute a State Building and Other Construction Workers Welfare Board. The functions of the Board include providing welfare and social security measures such as immediate assistance to a beneficiary in case of accident, payment of pension to the beneficiaries who have completed the age of 60 years, loan and advances for construction of a house, paying amount in connection with premia for Group Insurance Scheme etc.

The Central Government has issued directions under Section 60 of the Act asking, inter-alia, the States to mandatorily provide welfare schemes for the workers covering death benefits, accident benefits, funeral assistance, education assistance, pension for persons not able to work due to old age/ disability, medical insurance, assistance for purchase of tools, skill upgradation, maternity benefits and grant for repairs and construction of houses.